

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO.2517 OF 2013

WITH

CRIMINAL MISCELLANEOUS PETITION NOS.6363 & 25028 OF 2013

(Applications for bail and directions)

RAM LAKHAN AND ORS. ... Petitioner(s)

VERSUS

STATE OF U.P. ... Respondent(s)

AND

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO.3666 OF 2013

WITH

CRIMINAL MISCELLANEOUS PETITION NO.9449 OF 2013

(Application for Bail)

OFFICE REPORT

The matters above mentioned were listed before the Hon'ble Court on 2.05.2014 when the Court was pleased to pass the following order:

"Heard.

Keeping in view the averments made in the application claiming juvenility, the affidavit and documents enclosed therewith as also the documents enclosed with the affidavit filed on behalf of the respondent-State, we direct an inquiry into the petitioner's claim for juvenility in terms of Rule 12 of the Juvenile Justice (Care and Protection of Children) Act,2000 to be conducted by the Registrar (Judicial) of this Court. The Registrar (Judicial) shall be free to summon the relevant record from the concerned quarters, verify the genuineness thereof, afford to both the parties opportunity to prove their respective versions and record a specific findings whether the petitioner was a juvenile within the meaning of the Act mentioned above as on the date of the commission of the offence.

Needful shall be done by the Registrar (Judicial) expeditiously but not later than four months from the date of this order."

..contd.

..2..

It is submitted that Registrar, Supreme Court of India has submitted a report in Special Leave Petition(Crl.) No.2517 of 2013 stating therein that the petitioners/accused are juvenile at the time of commission of the offense. Copy the report is enclosed for kind perusal of the Hon'ble court.

Service of Show Cause Notice is complete in both the matters.

The matters above-mentioned are listed before the Hon'ble Court with this office report.

DATED this the 30th day of July, 2014.

ASSISTANT REGISTRAR

COPY TO:

1. Mr. V.J. Francis, Advocate
 2. Mr. Adarsh Upadhyay, Advocate
- c3/sk

ASSISTANT REGISTRAR